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Friday, February 03, 2023

Magha 14, 1944 (Saka)

# **LOK SABHA DEBATES**

**(Original Version)**

**Eleventh Session**

**(Seventeenth Lok Sabha)**



*(Vol. XXII contains Nos. 1 to 10)*

**LOK SABHA SECRETARIAT**

**NEW DELHI**

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No. 04, Friday, February 03, 2023/ Magha 14, 1944 (Saka)**

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\* Available in Master copy of Debate, placed in Library

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## LOK SABHA DEBATES

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LOK SABHA

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Friday, February 03, 2023/ Magha 14, 1944 (Saka)

The Lok Sabha met at Eleven of the Clock.

**[HON. SPEAKER *in the Chair*]**



**ORAL ANSWER TO QUESTION**

... (व्यवधान)

**माननीय अध्यक्ष :** प्रश्न काला प्रश्न संख्या 21.

श्री सुधीर गुप्ता जी।

... (व्यवधान)

**11.01 hrs.**

*At this stage, Adv. A. M. Ariff, Shri Gaurav Gogoi, Shrimati Kanimozhi Karunanidhi, Dr. T. Sumathy (A) Thamizhachi Thangapandian and some other hon. Members came and stood on the floor near the Table.*

... (व्यवधान)

**(Q. 21)**

**श्री सुधीर गुप्ता:** माननीय अध्यक्ष जी, मैं सबसे पहले देश के माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी और उनके मंत्रिमंडल को बधाई और धन्यवाद दूंगा कि उन्होंने पूरे देश में 'एम्स' जैसी संस्थाओं को बहुत बड़े पैमाने पर विस्तारित करके देश के करोड़ों लोगों को स्वास्थ्य सुविधाओं का लाभ दिया है।... (व्यवधान)

मैं उनको इसलिए भी धन्यवाद दूंगा कि स्वास्थ्य सुविधाओं के विस्तार में मेडिकल कॉलेजों की बड़ी श्रृंखलाएं प्रारंभ की गई हैं, उसमें मेरे संसदीय क्षेत्र के तीन जिला मुख्यालयों को तीन मेडिकल कॉलेज प्राप्त हुए हैं। मैं उसके लिए भी उनको बहुत-बहुत धन्यवाद देता हूं।... (व्यवधान) मैं इसलिए भी धन्यवाद दूंगा कि इस बार के बजट में 174 नर्सिंग कॉलेजेज प्रारंभ किए जाने की घोषणा की गई है। उसमें भी मेरे संसदीय क्षेत्र को लाभ होगा।... (व्यवधान)

महोदय, मैं माननीय मंत्री जी से यह जानना चाहता हूं कि क्या 'एम्स' जैसी सुविधाओं के लिए मेरे संसदीय क्षेत्र के मेडिकल कॉलेजों का एक समूह बनाकर बीमारियों के स्पेशलाइजेशन को करते हुए एवं मिनी 'एम्स' लाने हेतु राज्यों के साथ कोई समझौता प्रस्तावित करेंगे?... (व्यवधान)

**डॉ. भारती प्रवीण पवार:** आदरणीय अध्यक्ष महोदय, जैसा कि माननीय सदस्य ने कहा है कि उनके क्षेत्र में 'एम्स' जैसी सुविधा दी जाए। आदरणीय प्रधानमंत्री जी के नेतृत्व में 'एम्स' खोले जाने का विजन यही है कि लोगों को अच्छा ट्रीटमेंट मिले, टर्शरी केयर मिले और रिसर्च पर काम हो एवं इसके साथ ही बच्चों को अच्छी शिक्षा मिल सके...(व्यवधान)

मैं आदरणीय प्रधानमंत्री जी के विजन को धन्यवाद देती हूँ कि जहाँ एक 'एम्स' था, वहाँ अभी 22 नए 'एम्स' बनने जा रहे हैं, जिसमें से 6 'एम्स' फंक्शनल हैं। मध्य प्रदेश के भोपाल में एक 'एम्स' फंक्शनल है...(व्यवधान)

महोदय, जैसा कि माननीय सदस्य ने कहा है कि उन्हें 'एम्स' जैसी सुविधा चाहिए, तो केन्द्र सरकार उस दिशा में काम कर रही है। आज भोपाल में 4 सुपर स्पेशियलिटी हॉस्पिटल्स के लिए बजट भी दिया गया है। उसके अलावा 14 नए मेडिकल कॉलेजेज़ खोलने के लिए भी बजट दिया गया है, जो कि अच्छे पैमाने की सुविधा देंगे...(व्यवधान) मैं आदरणीय सदस्य से कहना चाहती हूँ कि सरकार की यह मंशा है कि गांव-गांव तक अच्छी सुविधा पहुंचे और आज हमारी सरकार उस दिशा में काम कर रही है...(व्यवधान)

**श्री सुधीर गुप्ता:** महोदय, मैं आपके माध्यम से यह जानना चाहता हूँ कि मेरे संसदीय क्षेत्र में मेडिकल कॉलेज का निर्माण हो गया है एवं वह तैयार है...(व्यवधान) एक मेडिकल कॉलेज (रतलाम) में एजुकेशन की सुविधाएं प्रारंभ हो गई हैं। मंदसौर और नीमच के मेडिकल कॉलेजों में क्या आप इसी सत्र से शैक्षणिक सुविधाएं प्रारंभ करेंगे?...(व्यवधान)

**डॉ. भारती प्रवीण पवार :** आदरणीय अध्यक्ष महोदय, माननीय सदस्य ने चिंता जताई है, तो जैसे ही काम आगे बढ़ता है, वैसे ही हम इंस्पेक्शन करके एजुकेशन देना शुरू कर देते हैं...(व्यवधान)

**माननीय अध्यक्ष:** माननीय सदस्यगण, प्रश्न काल बहुत ही महत्वपूर्ण समय होता है। आज प्रश्न काल में देश में चिकित्सा के संबंध में, जी-20 के विषय में एवं रक्षा के संबंध में महत्वपूर्ण सवाल पूछे जाने हैं। आपको पर्याप्त समय और पर्याप्त अवसर मिलता है। आप प्रश्न काल के समय सरकार की जवाबदेही तय कर सकते हैं।

... (व्यवधान)

**माननीय अध्यक्ष:** मेरा आपसे आग्रह है कि आप सब अपनी-अपनी सीट्स पर जाइए। आप प्रश्न काल को चलने दें। देश की सभी लोकतांत्रिक संस्थाओं ने संकल्प लिया है कि प्रश्न काल को स्थगित न होने दिया जाए। यह सदन की मर्यादा नहीं है। सदन में महत्वपूर्ण विषयों पर चर्चा हो रही है, लेकिन आप प्रश्न काल में चर्चा नहीं करना चाहते हैं।

... (व्यवधान)

**माननीय अध्यक्ष:** माननीय सदस्यगण, यह उचित नहीं है। महामहिम राष्ट्रपति जी के पहले अभिभाषण पर धन्यवाद प्रस्ताव है। देश के पहले जनजातीय समुदाय से महिला राष्ट्रपति बनी हैं, जिन्होंने केन्द्रीय कक्ष में अपनी बात रखी है, लेकिन आप उन्हें धन्यवाद नहीं देना चाहते हैं, सदन में चर्चा नहीं करना चाहते हैं। माननीय सदस्यगण, महामहिम राष्ट्रपति जी के पहले अभिभाषण पर चर्चा न करना उचित नहीं है।

... (व्यवधान)

**माननीय अध्यक्ष:** माननीय सदस्यगण, मेरा आपसे आग्रह है कि आप सब अपनी सीट्स पर जाइए। हम सभी महामहिम राष्ट्रपति जी के अभिभाषण पर उनको धन्यवाद देना चाहते हैं। उनका यह पहला अभिभाषण है। आप सदन के अन्दर जनता को क्या दिखाना चाहते हैं?

... (व्यवधान)

**माननीय अध्यक्ष:** आप महामहिम राष्ट्रपति जी के अभिभाषण पर चर्चा कीजिए, बजट पर चर्चा कीजिए, महत्वपूर्ण विषयों पर चर्चा कीजिए। मैं सदन में आपको पर्याप्त समय और पर्याप्त अवसर दूंगा। आप जिन विषयों पर चर्चा करना चाहते हैं, उनके लिए नोटिस दें। नारेबाजी करना सदन की मर्यादा के अनुकूल नहीं है।

... (व्यवधान)

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**\*WRITTEN ANSWERS TO QUESTIONS**

(Starred Question Nos. 22 to 40  
Unstarred Question Nos. 231 to 460)  
(Page No. 10 to 714)

**माननीय अध्यक्ष :** सदन की कार्यवाही आज दोपहर 2 बजे तक के लिए स्थगित की जाती है।

**11.07 hrs.**

*The Lok Sabha then adjourned Fourteen of the Clock.*

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\* Available in Master copy of Debate, placed in Library.

... (व्यवधान)

**14.00 hrs.**

*The Lok Sabha reassembled at Fourteen of the Clock.*

(Shri Rajendra Agrawal *in the Chair*)

... (व्यवधान)

**14.0½ hrs.**

*At this stage, Shri Kodikunnil Suresh, Prof. Sougata Ray, Dr. M. K. Vishnu Prasad and some other hon. Members came and stood on the floor near the Table.*

... (व्यवधान)

**माननीय सभापति:** माननीय सदस्यगण, माननीय अध्यक्ष जी को कुछ विषयों पर स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। माननीय अध्यक्ष जी ने किसी भी सूचना के लिए अनुमति प्रदान नहीं की है।

**14.01 hrs.**

### **PAPERS LAID ON THE TABLE**

**माननीय सभापति:** अब पत्र सभा पटल पर रखे जाएंगे।

श्री अर्जुन राम मेघवाल जी ।

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI**

**ARJUN RAM MEGHWAL):** Sir, on behalf my senior colleague, Shrimati Smriti

Zubin Irani, I beg to lay on the Table: –

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (3) of Section 110 of the Juvenile Justice (Care and Protection of Children) Act, 2015:-

- I. The Adoption Regulations, 2022 published in Notification No. G.S.R.726(E) in Gazette of India dated 23<sup>rd</sup> September, 2022.
  - II. The Juvenile Justice (Care and Protection of Children) Model Amendment Rules, 2022 published in Notification No. G.S.R.678(E) in Gazette of India dated 1<sup>st</sup> September, 2022.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8514/17/23]

- (3) A copy of the Pradhan Mantri Matru Vandana Yojana Rules, 2022 (Hindi and English versions) published in Notification No. G.S.R.898(E) in Gazette of India dated 22<sup>nd</sup> December, 2022, issued under sub-section (3) of Section 39 of the National Food Security Act, 2013.

[Placed in Library, See No. LT 8515/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL):** On behalf my colleague, Shri Ashwini Vaishnaw, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Railways for the year 2023-2024.

[Placed in Library, See No. LT 8516/17/23]

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह): सभापति जी, मैं वर्ष 2023-2024 के लिए पृथ्वी विज्ञान मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 8517/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (ADV. AJAY BHATT):** Sir, on

behalf of my colleague, Shri Shripad Yesso Naik, I beg to lay on the Table:-

- (1) A copy of the Major Port Authorities (Chairperson, Deputy Chairperson and Board Members) Rules, 2022 (Hindi and English versions) published in Notification No. G.S.R.727(E) in Gazette of India dated 26<sup>th</sup> September, 2022, issued under Section 73 of the Major Port Authorities Act, 2021.

[Placed in Library, See No. LT 8518/17/23]

- (2) A copy of the Notification No. S.O.3641(E) (Hindi and English versions) published in Gazette of India dated 2<sup>nd</sup> August, 2022, notifying rates of Marine Aids to be paid by different classes of vessels, issued under sub-section (1) of Sections 24 and 32 of the Marine Aids to Navigation Act, 2021.

[Placed in Library, See No. LT 8519/17/23]

- (3) A copy of the Notification No. S.O.5055(E) (Hindi and English versions) published in Gazette of India dated 2<sup>nd</sup> August, 2022, notifying list of vessels exempted from payment of the Marine Aids to Navigation Dues, issued under Section 17 of the Marine Aids to Navigation Act, 2021.

[Placed in Library, See No. LT 8520/17/23]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Sagarmala Development Company Limited, New Delhi, for the year 2020-2021.
- (ii) Annual Report of the Sagarmala Development Company Limited, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8521/17/23]

- (b) (i) Review by the Government of the working of the Kamarajar Port Limited, Chennai, for the year 2021-2022.
- (ii) Annual Report of the Kamarajar Port Limited, Chennai, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8522/17/23]

- (c) (i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2021-2022.
- (ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2021-2022, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (a) of (4) above.

[Placed in Library, See No. LT 8523/17/23]



(6) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2021-2022, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Tariff Authority for Major Ports, Mumbai, for the year 2021-2022.

[Placed in Library, See No. LT 8524/17/23]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2021-2022.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2021-2022, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Maritime University, Chennai, for the year 2021-2022.

[Placed in Library, See No. LT 8525/17/23]

(8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the V.O. Chidambaranar Port Authority, Thoothukudi, for the year 2021-2022.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.O. Chidambaranar Port Authority, Thoothukudi, for the year 2021-2022.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the V.O. Chidambaranar Port Authority, Thoothukudi, for the year 2021-2022, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the V.O. Chidambaranar Port Authority, Thoothukudi, for the year 2021-2022.

[Placed in Library, See No. LT 8526/17/23]

(9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Ports Authority, Kochi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Ports Authority, Kochi, for the year 2021-2022.

[Placed in Library, See No. LT 8527/17/23]

(10) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Authority, Mangalore, for the year 2021-2022.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Authority, Mangalore, for the year 2021-2022.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Authority, Mangalore, for the year 2021-2022, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the New Mangalore Port Authority, Mangalore, for the year 2021-2022.

[Placed in Library, See No. LT 8528/17/23]

(11) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Deendayal Port Authority, Kandla, for the year 2021-2022.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Deendayal Port Authority, Kandla, for the year 2021-2022.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Deendayal Port Authority, Kandla, for the year 2021-2022, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Deendayal Port Authority, Kandla, for the year 2021-2022.

[Placed in Library, See No. LT 8529/17/23]

(12) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Authority, Navi Mumbai, for the year 2021-2022.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Authority, Navi Mumbai, for the year 2021-2022.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Authority, Navi Mumbai, for the year 2021-2022, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Jawaharlal Nehru Port Authority, Navi Mumbai, for the year 2021-2022.

[Placed in Library, See No. LT 8530/17/23]

(13) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Authority, Visakhapatnam, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Authority, Visakhapatnam, for the year 2021-2022.

[Placed in Library, See No. LT 8531/17/23]

(14) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Authority, Chennai, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Authority, Chennai, for the year 2021-2022.

[Placed in Library, See No. LT 8532/17/23]

(15) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Authority, Paradip, for the year 2021-2022.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Authority, Paradip, for the year 2021-2022.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Authority, Paradip, for the year 2021-2022, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Paradip Port Authority, Paradip, for the year 2021-2022.

[Placed in Library, See No. LT 8533/17/23]

(16) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Syama Prasad Mookerjee Port Authority, Kolkata, for the year 2021-2022.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Syama Prasad Mookerjee Port Authority, Kolkata, for the year 2021-2022.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the Syama Prasad Mookerjee Port Authority, Kolkata, for the year 2021-2022, together with Audit Report thereon.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Syama Prasad Mookerjee Port Authority, Kolkata, for the year 2021-2022.

[Placed in Library, See No. LT 8534/17/23]

(17) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Shipping Corporation of India Limited, for the year 2021-2022.

(ii) Annual Report of the Shipping Corporation of India Limited, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 8535/17/23]

(18) A copy of the Memorandum of Understanding (Hindi and English versions) between the Shipping Corporation of India Limited and the Ministry of Ports, Shipping and Waterways, for the year 2021-2022.

[Placed in Library, See No. LT 8536/17/23]

**विधि और न्याय मंत्रालय में राज्य मंत्री (प्रो. एस. पी. सिंह बघेल):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) (एक) भारतीय विधि संस्थान, नई दिल्ली के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) भारतीय विधि संस्थान, नई दिल्ली के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8537/17/23]

(2) (एक) राष्ट्रीय विधिक सेवा प्राधिकरण, नई दिल्ली के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय विधिक सेवा प्राधिकरण, नई दिल्ली के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8538/17/23]

(3) (एक) संघ राज्यक्षेत्र राज्य विधिक सेवा प्राधिकरण, चंडीगढ़, चंडीगढ़ के वर्ष 2021-22 के वार्षिक लेखाओं की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(दो) संघ राज्यक्षेत्र राज्य विधिक सेवा प्राधिकरण, चंडीगढ़, चंडीगढ़ के वर्ष 2021-2022 के लेखापरीक्षित लेखाओं की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8539/17/23]

(4) (एक) राष्ट्रीय न्यायिक अकादमी, भोपाल के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) राष्ट्रीय न्यायिक अकादमी, भोपाल के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8540/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI**

**ARJUN RAM MEGHWAL):** On behalf my colleague, Shri V. Muraleedharan, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the India Centre for Migration, New Delhi, for the year 2021-2022.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the India Centre for Migration, New Delhi, for the year 2021-2022.

[Placed in Library, See No. LT 8541/17/23]

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of External Affairs for the year 2023-2024.

[Placed in Library, See No. LT 8542/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI**

**ARJUN RAM MEGHWAL):** On behalf my colleague, Shrimati Meenakashi Lekhi, I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2021-2022.



- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council for Cultural Relations, New Delhi, for the year 2021-2022, together with Audit Report thereon.
- (3) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council for Cultural Relations, New Delhi, for the year 2021-2022.

[Placed in Library, See No. LT 8543/17/23]

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली): महोदय, मैं वर्ष 2023-2024 के लिए पेट्रोलियम और प्राकृतिक गैस मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 8544/17/23]

रक्षा मंत्रालय में राज्य मंत्री तथा पर्यटन मंत्रालय में राज्य मंत्री (एडवोकेट अजय भट्ट): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) छावनी अधिनियम, 2006 की धारा 347 की उप-धारा (4) के अंतर्गत छावनी भूमि प्रशासन (संशोधन) नियम, 2022 जो 1 नवम्बर, 2022 के भारत के राजपत्र में अधिसूचना संख्या का.नि.आ. 18(अ) में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8545/17/23]

- (2) निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-

(एक) हिंदुस्तान ऐयरोनॉटिक्स लिमिटेड तथा रक्षा उत्पादन विभाग, रक्षा मंत्रालय के बीच वर्ष 2022-23 के लिए हुआ समझौता ज्ञापन।

- (दो) रक्षा उत्पादन विभाग, रक्षा मंत्रालय तथा भारत इलेक्ट्रॉनिक्स लिमिटेड के बीच वर्ष 2022-23 के लिए हुआ समझौता ज्ञापन।
- (तीन) भारत डायनामिक्स लिमिटेड तथा रक्षा उत्पादन विभाग, रक्षा मंत्रालय के बीच वर्ष 2022-23 के लिए हुए समझौता ज्ञापन।

[Placed in Library, See No. LT 8546/17/23]

- (3) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (क) (एक) बीईएमएल लिमिटेड, बंगलुरु के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) बीईएमएल लिमिटेड, बंगलुरु का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 8547/17/23]

- (ख) (एक) हिंदुस्तान शिपयार्ड लिमिटेड, विशाखापत्तनम के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) हिंदुस्तान शिपयार्ड लिमिटेड, विशाखापत्तनम का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 8548/17/23]

- (ग) (एक) बीईएल ऑप्ट्रोनिक डिवाइसेस लिमिटेड, पुणे के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) बीईएल ऑप्ट्रोनिक डिवाइसेस लिमिटेड, पुणे का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 8549/17/23]

(घ) (एक) भारत डायनामिक्स लिमिटेड, हैदराबाद के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) भारत डायनामिक्स लिमिटेड, हैदराबाद का वर्ष 2021-2022 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 8550/17/23]

(4) (एक) सेंटर फॉर ज्वाइंट वारफेयर स्टडीज़, नई दिल्ली के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेंटर फॉर ज्वाइंट वारफेयर स्टडीज़, नई दिल्ली के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(5) उपर्युक्त (4) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8551/17/23]

(6) (एक) सेंटर फॉर वारफेयर स्टडीज़, नई दिल्ली के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

- (दो) सेंटर फॉर वारफेयर स्टडीज़, नई दिल्ली के वर्ष 2021-2022 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8552/17/23]

**नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री तथा रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री भगवंत खुबा):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :

- (1) राष्ट्रीय औषध-शिक्षा और अनुसंधान संस्थान अधिनियम, 1998 की धारा 36 की उप-धारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) राष्ट्रीय औषध-शिक्षा और अनुसंधान (संशोधन) परिनियम, 2022 जो 13 सितम्बर, 2022 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 694(अ) में प्रकाशित हुए थे।

(दो) राष्ट्रीय औषध-शिक्षा और अनुसंधान (संशोधन) परिनियम, 2022 जो 27 अगस्त, 2022 के भारत के साप्ताहिक राजपत्र में अधिसूचना सं. सा.का.नि. 113 में प्रकाशित हुए थे।

[Placed in Library, See No. LT 8553/17/23]

- (2) राष्ट्रीय औषध-शिक्षा और अनुसंधान संस्थान अधिनियम, 1998 की धारा 30ड. के अंतर्गत जारी परिषद (राष्ट्रीय औषध-शिक्षा और अनुसंधान संस्थान) नियम, 2022 जो 1 जून, 2022 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 408(अ) में प्रकाशित हुए थे, की एक प्रति।

[Placed in Library, See No. LT 8554/17/23]

- (3) राष्ट्रीय औषध-शिक्षा और अनुसंधान संस्थान, अहमदाबाद के वर्ष 2021-2022 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

[Placed in Library, See No. LT 8555/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
AND MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. R.K.**

**RANJAN SINGH):** Sir, I beg to move to lay on the Table:-

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Nalanda University, Nalanda, for the year 2021-22, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Nalanda University, Nalanda, for the year 2021-2022.

[Placed in Library, See No. LT 8556/17/23]

- (2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Campus Development Project, South Asian University, New Delhi, for the year ended 31<sup>st</sup> December, 2021, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Campus Development Project, South Asian University, New Delhi, for the year ended 31<sup>st</sup> December, 2021.

[Placed in Library, See No. LT 8557/17/23]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Research and Information System for Developing Countries, New Delhi, for the year 2021-2022, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Research and Information System for Developing Countries, New Delhi, for the year 2021-2022.

[Placed in Library, See No. LT 8558/17/23]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2021-2022.
- (ii) A copy of the Annual Report (Hindi and English versions) of the Indian Council of World Affairs, New Delhi, for the year 2021-2022, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of World Affairs, New Delhi, for the year 2021-2022.

[Placed in Library, See No. LT 8559/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY**

**WELFARE (DR. BHARATI PRAVIN PAWAR):** Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 2021-2022.

[Placed in Library, See No. LT 8560/17/23]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2021-2022.

[Placed in Library, See No. LT 8561/17/23]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Institute for Social and Economic Change, Bengaluru, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Institute for Social and Economic Change, Bengaluru, for the year 2021-2022.

[Placed in Library, See No. LT 8562/17/23]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Utkal University, Bhubaneswar, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Utkal University, Bhubaneswar, for the year 2021-2022.

[Placed in Library, See No. LT 8563/17/23]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, JSS Institute of Economic Research, Dharwad, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, JSS Institute of Economic Research, Dharwad, for the year 2021-2022.

[Placed in Library, See No. LT 8564/17/23]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Institute for Economic Growth, Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Institute for Economic Growth, Delhi, for the year 2021-2022.

[Placed in Library, See No. LT8565 /17/23]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Gandhigram Institute of Rural Health and Family Welfare Trust, Dindigul, for the year 2021-2022, alongwith Audited Accounts.



(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Gandhigram Institute of Rural Health and Family Welfare Trust, Dindigul, for the year 2021-2022.

[Placed in Library, See No. LT 8566/17/23]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Panjab University, Chandigarh, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Panjab University, Chandigarh, for the year 2021-2022.

[Placed in Library, See No. LT8567 /17/23]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Dr. Harisingh Gour Vishwavidyalaya, Sagar, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Dr. Harisingh Gour Vishwavidyalaya, Sagar, for the year 2021-2022.

[Placed in Library, See No. LT 8568/17/23]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Mohanlal Sukhadia University, Udaipur, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Mohanlal Sukhadia University, Udaipur, for the year 2021-2022.

[Placed in Library, See No. LT 8569/17/23]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, Jodhpur, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, Jodhpur, for the year 2020-2021.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 8570/17/23]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Central Medical Services Society, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Medical Services Society, New Delhi, for the year 2021-2022.

[Placed in Library, See No. LT 8571/17/23]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Food Safety and Standards Authority of India, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Safety and Standards Authority of India, New Delhi, for the year 2021-2022.

[Placed in Library, See No. LT 8572/17/23]

**THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF AYUSH**

**(DR. (PROF.) MAHENDRA MUNJAPARA):** Sir, I beg to lay on the Table:-

(1) A copy of the National Commission for Homoeopathy (Homoeopathy Graduate Degree Course – Bachelor of Homoeopathic Medicine and Surgery (B.H.M.S.) Regulations, 2022 (Hindi and English versions) published in Notification No. F.No. 3-34/2021/NCH/HEB/CC/10758 in Gazette of India dated 7<sup>th</sup> December, 2022, under Section 56 of the National Commission for Homoeopathy Act, 2020.

[Placed in Library, See No. LT8573/17/23]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Commission for Homoeopathy, New Delhi, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Commission for Homoeopathy, New Delhi, for the year 2021-2022.

[Placed in Library, See No. LT 8574/17/23]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Teaching and Research in Ayurveda, Jamnagar, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Teaching and Research in Ayurveda, Jamnagar, for the year 2021-2022.

[Placed in Library, See No. LT 8575/17/23]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 2021-2022, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 2021-2022.

[Placed in Library, See No. LT 8576/17/23]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 2020-2021, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council of Indian Medicine, New Delhi, for the year 2020-2021.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 8577/17/23]

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**14.04 hrs.**

**BUSINESS OF THE HOUSE**

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE**

**(SHRI ARJUN RAM MEGHWAL):** With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 6<sup>th</sup> February, 2023 will consist of:-

1. Consideration of any item of the Government Business carried over from today's order paper: - [*it contains* discussion on the Motion of Thanks on the President's Address]
  2. General Discussion on Union Budget 2023-24
-

**14.04½ hrs.**

**MOTION RE: 39<sup>TH</sup> REPORT OF  
BUSINESS ADVISORY COMMITTEE**

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY  
AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE  
(SHRI ARJUN RAM MEGHWAL):** Sir, on behalf of Shri Pralhad Joshi, I beg to

move the following:-

“That this House do agree with the Thirty-ninth Report of the  
Business Advisory Committee presented to the House on  
2<sup>nd</sup> February, 2023.”

**माननीय सभापति :** प्रश्न यह है:

“कि यह सभा 2 फरवरी, 2023 को सभा को प्रस्तुत कार्य मंत्रणा समिति के 39वें  
प्रतिवेदन से सहमत है।”

प्रस्ताव स्वीकृत हुआ।

—  
... (व्यवधान)

**14.05 hrs.**

**MATTERS UNDER RULE 377\***

**माननीय सभापति:** माननीय सदस्यगण, जिन माननीय सदस्यों को स्वीकृति प्रदान की गई है, वे कृपया नियम 377 के अधीन मामलों को सभा पटल पर प्रस्तुत कर दें।

**(i) Need to establish a Dairy Research Institute in Gorakhpur  
Parliamentary Constituency and also establish Regional Commercial  
Dairy Farming Training Centres in Uttar Pradesh**

**श्री रवि किशन (गोरखपुर):** उत्तर प्रदेश में निवास करने वाली जनसंख्या का अधिकांश भाग कृषि एवं पशुपालन पर आधारित है। पशुधन संख्या के दृष्टिकोण से उत्तर प्रदेश सबसे बड़ा राज्य है, अन्तिम पशुगणना के अनुसार प्रदेश में गोवंशीय / महिषवंशीय पशुओं की संख्या लाखों में है। उत्तर प्रदेश के पशुपालकों की आय में वृद्धि करने तथा डेयरी प्रोडक्ट्स का उत्पादन दोगुना करने और खाद्य सुरक्षा को आत्म निर्भर एवं आत्म-संपन्न बनाने के साथ-साथ रोजगार एवं व्यापार के अवसर उत्पन्न कराने हेतु पशुपालन को व्यावसायिक डेयरी फार्मिंग से जोड़ना अत्यधिक बेहतर होगा। राज्य में व्यवसायिक डेयरी फार्मिंग की असीम संभावना है परन्तु समुचित प्रशिक्षण एवं वैज्ञानिक मार्गनिर्देशन प्राप्त न होने के कारण अपेक्षित लाभ प्राप्त नहीं होता। डेयरी उद्योग को बढ़ावा देने एवं डेयरी प्रोडक्ट्स का उत्पादन दोगुना करने के उद्देश्य से राज्य के गोरखपुर जनपद डेयरी अनुसंधान संस्थान स्थापित करने के साथ-साथ राज्य में 4 से 5 मण्डल पर एक चिन्हित मण्डल में मण्डलीय व्यवसायिक फार्मिंग प्रशिक्षण केन्द्र खोलने की नितान्त आवश्यकता है।

प्रदेश के पशुपालकों / डेयरी संचालकों को वैज्ञानिकों के कुशल निर्देशन में व्यवसायिक डेयरी फार्मिंग प्रशिक्षण सुनिश्चित किये जाने एवम् डेयरी अनुसंधान संस्थान स्थापित किये जाने से डेयरी प्रोडक्ट्स का उत्पादन दोगुना होगा जिससे डेयरी प्रोडक्ट्स का निर्यात होगा तथा खाद्य

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\* Treated as laid on the Table.

सुरक्षा को आत्म-निर्भर, आत्म-संपन्न होने के साथ-साथ रोजगार एवं व्यापार के अवसर उत्पन्न होंगे।

अतः सरकार से विनम्र अनुरोध हैं कि प्रदेश के पशुपालको एवं किसानों की आय में वृद्धि करने तथा प्रदेश में डेयरी प्रोडक्ट्स का उत्पादन दोगुना कराने और खाद्य सुरक्षा को आत्मनिर्भर व आत्मसंपन्न बनाने के साथ-साथ रोजगार एवं व्यापार के अवसर उत्पन्न कराने और प्रदेश के समग्र विकास हेतु डेयरी अनुसंधान संस्थान मेरे संसदीय क्षेत्र गोरखपुर में स्थापित करने सहित प्रदेश में 4 से 5 मण्डल पर एक चिह्नित मण्डल में मण्डलीय व्यावसायिक डेयरी फार्मिंग प्रशिक्षण केन्द्र खोलने / विकसित करने के सम्बन्ध में सहमति प्रदान कर के सम्बन्धित डिटेल्ड प्रोजेक्ट रिपोर्ट तैयार करने के सम्बन्ध में मत्स्य पालन, पशुपालन एवं डेयरी मंत्रालय, भारत सरकार व उत्तर प्रदेश सरकार को निर्देशित करने की महती कृपा करें।



**(ii) Need to introduce rail services from Gaya to Daltonganj**

**श्री सुशील कुमार सिंह (औरंगाबाद):** बिहार का औरंगाबाद संसदीय क्षेत्र गया एवं औरंगाबाद दो जिलों में विस्तृत है तथा वामपंथी उग्रवाद से प्रभावित ये दोनों ही जिले भारत सरकार द्वारा घोषित आकांक्षी जिलों की सूची में शामिल है यद्यपि विगत एक दशक में केंद्र सरकार के प्रयासों से इन आकांक्षी जिलों में विकास योजनाओं के बेहतर क्रियान्वयन एवं गृह मंत्रालय के विशेष प्रयासों के तहत सड़क निर्माण और सड़क संपर्कों की सघनता से जहाँ बेहतर सड़क संपर्कों से विकास दर को गति मिली है वही उग्रवाद पर लगाम कसना भी संभव हो सका है।

दक्षिणी बिहार के ये दोनों जिले गया -औरंगाबाद झारखंड राज्य के चतरा, हजारीबाग आदि उग्रवाद प्रभावित जिलों से सटे है। वर्षों से स्थानीय लोगों की मांग है कि उग्रवाद प्रभावित इस क्षेत्र में गया, शेरघाटी, बाँके बाजार, इमामगंज, डुमरिया होते हुए झारखंड में डाल्टेंगंज को रेल सेवा से जोड़ा जाए। रेल सेवा का यह विस्तार बेहतर स्थानीय संपर्क के साथ उग्रवाद नियंत्रण में उपयोगी होगा।

**(iii) Regarding construction of a railway over bridge at Dabhaura Railway crossing Gate No. 334-B in Shahjahanpur Parliamentary Constituency**

**श्री अरूण कुमार सागर (शाहजहाँपुर):** मेरे संसदीय क्षेत्र जनपद शाहजहाँपुर (उत्तर प्रदेश) की तहसील तिलहर में तिलहर-निगोही के बीच ग्राम डभौरा के पास रेलवे क्रॉसिंग पड़ती है, जो लगभग 200 गांवों को शहर से जोड़ती है। इन सभी ग्रामवासियों का शहर आवागमन हेतु उक्त रेलवे क्रॉसिंग ही एकमात्र रास्ता है। इस रेलवे क्रॉसिंग पर भारी यातायात की वजह से प्रतिदिन कई-कई घंटों तक यातायात अवरुद्ध रहता है, जिसकी वजह से इन गांवों के लोगो को व्यापार, शिक्षा और स्वास्थ्य संबंधी बेहतर सुविधाओं का लाभ प्राप्त करने हेतु काफी परेशानियों का सामना करना पड़ता है। विगत काफी समय से स्थानीय ग्रामीणों द्वारा उक्त रेलवे क्रॉसिंग पर ओवर ब्रिज बनाए जाने की मांग की जा रही है और इस संबंध में, मैंने भी माननीय रेल मंत्री जी को पत्र लिखकर अनुरोध किया है कि उक्त रेलवे क्रॉसिंग पर रेल ओवर ब्रिज का निर्माण अविलंब करवाया जाए, ताकि निकटवर्ती गांवों के सभी लोगों को आवागमन और अपने कार्यों में सुविधा मिल सके। अतः माननीय रेल मंत्री जी से अनुरोध है कि जनहित में उक्त जनसमस्या को प्राथमिकता में रखते हुये जनपद शाहजहाँपुर के तहसील तिलहर क्षेत्र में डभौरा रेलवे क्रॉसिंग गेट संख्या 334-B पर रेलवे ओवर ब्रिज (ROB) का निर्माण करवाने हेतु आवश्यक कार्यवाही की जाए।

**(iv) Regarding additional legal provisions for population control in the country**

**श्री मनसुखभाई धनजीभाई वसावा (भरूच):** बढ़ती जनसंख्या के कारण राष्ट्र सामाजिक, आर्थिक और प्राकृतिक दृष्टि से असंतुलन की तरफ बढ़ रहा है। जनसंख्या विस्फोट का ही नतीजा है कि देश में जोशीमठ जैसे सनातन संस्कृति के प्रतीक धार्मिक स्थलो का ताना-बाना बिगड़ता जा रहा है। गरीबी, बेरोजगारी, प्रदूषण, मिलावट, अपराध जैसी समस्याएँ निरंतर बढ़ती जा रही हैं। सिर्फ जागरूकता के सहारे इस भयावह स्थिति का मुक़ाबला करना संभव नहीं है। इसके लिए देश को कानूनी प्रावधान करने पर विचार करना पड़ेगा और जनसंख्या नियंत्रण के विशेष प्रयास करने ही पड़ेंगे। इस संबंध में सरकार से मेरा आग्रह है कि भारत की भावी पीढ़ियों के सुखद भविष्य को ध्यान में रखकर तथा प्राकृतिक आपदाओं की पुनरावृत्ति रोकने हेतु तत्काल उचित कदम उठाए।

**(v) Need to make Malda Town Railway Station a Model Railway station and provide stoppage of Vande Bharat Express at the station and introduce train services from Malda Town Railway Station to New Delhi and Bengaluru**

**श्री खगेन मुर्मु (माल्दहा उत्तर):** मेरे संसदीय निर्वाचन क्षेत्र का मालदा टाउन रेलवे स्टेशन अति व्यस्त रेलवे स्टेशन है जहां से प्रतिदिन हजारों की संख्या में लोग यात्रा करते हैं विशेष रूप से इलाज के लिए और अपने अन्य व्यवसाय कार्य से हजारों लोग दिल्ली, बेंगलुरु और दक्षिण भारत के अन्य शहरों की यात्रा करते हैं। मालदा टाउन से होकर इन शहरों को जाने वाली ट्रेने बहुत कम हैं और जो ट्रेन चलती हैं उनमें मालदा टाउन का कोटा बहुत कम होने के कारण यात्रियों को कंफर्म टिकट नहीं मिल पाता है और यात्रा में बहुत कठिनाई होती है। इन्हीं तत्वों के दृष्टिगत में माननीय रेल मंत्री जी का ध्यान निम्नलिखित प्रस्ताव पर आकृष्ट करना चाहता हूं।

1. मालदा टाउन रेलवे स्टेशन को मॉडल रेलवे स्टेशन की तरह बनाया जाए एवं मालदा रेलवे स्टेशन पर वंदे भारत एक्सप्रेस (गुवाहाटी से नई दिल्ली) का ठहराव किया जाए
2. मालदा टाउन से नई दिल्ली और बेंगलुरु के लिए एक सुपरफास्ट ट्रेन चलाई जाए मालदा टाउन से होकर जाने वाली सभी ट्रेनों में अलग अलग से एक-एक कोच (मालदा टाउन कोटा) लगाए जाए अगर यह संभव ना हो तो मालदा के लिए अधिकतम संभव कोटा आवंटित किया जाए।

**(vi) Regarding construction of a bridge over Manusmara River in  
Sitamarhi district, Bihar**

**श्रीमती रमा देवी (शिवहर):** मेरे क्षेत्रांतर्गत सीतामढ़ी जिला के परसौनी प्रखंड मनुष्यमारा नदी पर देमा पंचायत के मुसहरी टोला से शीतलपट्टी के बीच पुल निर्माण कराया जाना जनहित में अति आवश्यक है। ज्ञात हो कि परसौनी प्रखंड एक पिछड़ा हुआ तथा घनी आबादी वाला इलाका है। जहाँ पुल निर्माण नहीं होने से लोगों को काफी ज्यादा कठिनाइयों का सामना करना पड़ता है। बाढ़ एवं बरसात के दिनों में लोग नाव और चचरी पुल के सहारे नदी पार करने को विवश होते हैं। जहाँ कई छोटी बड़ी दुर्घटनाएँ होती रहती हैं और जान माल की क्षति होती है। अतः सरकार से अनुरोध होगा कि जनहित में उपरोक्त परसौनी प्रखंड अंतर्गत मनुष्यमारा नदी पर देमा पंचायत के मुसहरी टोला से शीतलपट्टी के बीच पुल निर्माण कराने हेतु आवश्यक कार्यवाही की जाये।

**(vii) Regarding implementation of Sabari Railway Line Project**

**SHRI ANTO ANTONY (PATHANAMTHITTA):** I request the Government to accord approval for the revised estimate submitted to the Railway Board by the Government of Kerala for the implementation of Sabari Railway Line Project, a project announced 25 years ago. I also request the Government to give necessary directions to the concerned authorities to start work for the extension of this railway line from Erumely to Thiruvananthapuram via Ranny, Pathanamthitta, Konni, Punalur and Nedumangadu. Revised estimate has been submitted after the completion of Final Location Survey. As of now, 7 kms of railway line has been laid down, a bridge across Periyar river and construction of Kalady has been completed. This railway passes through the hilly regions of Idukki, Kottayam and Pathanamthitta districts and will encourage the development of tourism. It will also help to smooth transportation of agricultural produces and plantation crops like rubber, tea and coffee. Every day several passengers are missing flights due to heavy traffic on Main Central Road in Trivandrum city. Heavy traffic can be avoid if this railway line is implemented. Once this line is extended from Erumely to Thiruvananthapuram, it will be a great help to Sabarimala pilgrims and also ease travel between Kerala and Tamil Nadu.

**(viii) Regarding increasing the frequency range of Community Radio Stations in the country**

**SHRI T. N. PRATHAPAN (THRISSUR):** The Community Radio Stations (CRS) play an important role in the national integration and social empowerment around the World especially in developing countries. In India also, the Government is encouraging to set up Community Radio across the country. But there shall be more measures to support these community radio stations. Most importantly, the frequency range shall be increased as double of now as the current frequency range is not sufficient to cover the communities like education and agriculture as these communities are widely spread. CRS shall be supported with an annual financial package considering their performances. It will empower them to initiate more fruitful engagements with the communities. Many CRSs in India face financial challenges to run the stations. The copyright law shall be amended accordingly to ensure CRS to avail film songs for free of cost. I would like to request the Ministry of Information and Broadcasting to look into these matters and to initiate measures to support and encourage Community Radio Stations in the country.

**(ix) Regarding issues pertaining to border security**

**SHRI GAURAV GOGOI (KALIABOR):** I express my deep anguish over the state of our nation's insecure border. I stand with our brave security forces and salute them for fighting against aggression, to protect our citizens. My concern is with the attitude of the Union Government on border security issues. Skirmishes and standoffs between Indian and Chinese forces have increased since 2013-14. It is reported that there has been 'no patrolling' in 26 out of 65 points, between Karakoram Pass and Chumur. In other words, India has lost access to 26 out of 65 Patrolling Points (PP) in eastern Ladakh. Security of people who live in the border districts is perilled. On the other hand, the Union Government fails to even confess that China illegally occupies our Indian territory and blocks the Indian Army's access to patrolling points. The latest disengagement agreements at PP 15 and 16 have resulted only in the loss of Indian pasture lands in several key areas. China has developed villages and dual-use infrastructure in the eastern and western sectors of the LAC. China is building a new dam in Tibet. I urge upon the Government to take firm decisions on border security issues considering the welfare of the general public.



**(x) Regarding halt of trains and development of Tirupattur and Jolarpettai railway stations**

**SHRI C. N. ANNADURAI (TIRUVANNAMALAI):** Being the people's representative of Tirupattur and Jolarpettai under Tiruvannamalai Parliamentary Constituency, I draw the attention of Hon'ble Minister of Railways towards the popular demand for railway halt of Trivandrum Express, Mangalore Express, Sabri Express, Inter-city Express (Coimbatore to Chennai Central) at Tirupattur station and extension of Yelagiri Express to Tirupattur. I also receive repeated demand for railway halt of Nilagiri Express, Mysore Shatabdi Express, Madurai Duranto Express, Trivandrum Mail, Nagercoil Express at Jolarpettai Station. I further, request for development of Tirupattur and Jolarpettai Railway Stations and provide better passenger amenities especially for the differently abled/aged people.

**(xi) Regarding rail connectivity between Joynagar and Moipith (Kultali Block) in West Bengal**

**SHRIMATI PRATIMA MONDAL (JAYNAGAR):** Joynagar to Moipith via Jamtala is a 48 km stretch which is connected by a State Highway namely Kulpi Road. It takes two hours by car to travel from Joynagar to Moipith which falls under the Kultali block. People of the area have access to cycles as a mode of transport which becomes extremely strenuous for daily commuters mainly comprising students, wage earning women and elderly people as well. It also turns out to be expensive if they opt for anything apart from their bicycles. Thus people of the area have been demanding a rail connectivity from Joynagar to Kultali. The people are still waiting for rail connectivity. A survey was also conducted regarding the same during the time period of 2009—2014. I would, therefore, like to raise the matter and bring to your notice that people are willing to provide land for rail line. Rail connectivity will turn out to be a blessing for more than 5 lakh people. Children will have more time to study rather than spending on travel. It is high time and Government must look into the request of people of Kultali area. It is paramount to fulfil the need and provide adequate support to the people by establishing a rail connectivity between Joynagar and Moipith (Kultali Block).

**(xii) Need to declare public holiday on Vishwakarma Jayanti**

**श्री विनायक भाउराव राऊत (रत्नागिरी-सिंधुदुर्ग):** मैं सरकार का ध्यान एक महत्वपूर्ण मुद्दे की ओर आकर्षित करना चाहता हूं। जैसा कि सर्वविदित है कि हर साल भगवान विश्वकर्मा जयंती मनाई जाती है और इस दिन पौराणिक काल के इंजीनियर माने जाने वाले भगवान विश्वकर्मा की पूजा की जाती है। इस दिन सभी श्रमिक वर्ग, कुशल कारीगर और कारखाने के श्रमिक विश्वकर्मा जी की पूजा करते हैं। इस अवसर पर सभी कारखानों में यांत्रिक उपकरणों की पूजा की जाती है और हवन भी किया जाता है। समाज में ऐसी मान्यता है कि इस दिन पूजा करने से व्यापार में वृद्धि होती है। मैं, मेरी और विश्वकर्मा समाज की ओर से मांग करना चाहता हूं कि सरकार द्वारा विश्वकर्मा जयंती दिवस को सार्वजनिक अवकाश घोषित किया जाए और भगवान विश्वकर्मा की जीवन गाथा को शैक्षिक पाठ्यक्रम में शामिल कराने का भी प्रस्ताव देने की कृपा करे।

**(xiii) Need to grant an attempt to Civil Service aspirants who could not avail their last attempt in Civil Services Examination due to Covid-19 Pandemic**

**SHRI P.R. NATARAJAN (COIMBATORE):** I would like to state that many Civil Service aspirants who had not attended their last chance of writing the Civil Services Examinations during the period of severe spread of Covid-19 have been requesting for one more last chance. As it was the last chance, they got ready for the examinations held in July 2022 with full vigour and utmost confidence. But, the Covid-19 collapsed their full hope and they are now under disappointment with the instability of their future. They are quoting the occasion of giving extension to the candidates for writing Staff Selection Commission (SSC) examination of Uniform services. On 27th October 2022, the SSC extended the age relaxation by 3 years due to the Covid-19; Standing Committee on Personnel, Law and Justice have also issued some favourable suggestions regarding age relaxation and granted permission to write the lost examination to the affected aspirants of UPSC Civil Service Examination. Accordingly, the concerns of the aspirants may also be taken into consideration for giving a last chance to these affected individuals.

**(xiv) Regarding time-bound settlement of insurance claims of farmers  
under Pradhan Mantri Fasal Bima Yojana**

**श्री हनुमान बेनीवाल (नागौर):** राजस्थान सहित देश के विभिन्न राज्यों में प्रधानमंत्री फसल बीमा योजना के अंतर्गत फसली बीमा कंपनियों द्वारा किसानों के साथ फसल बीमा से संबंधित विषयों में किए जा रहे अनुचित व्यवहार के सम्बन्ध में सरकार का ध्यान आकर्षित करते हुए यह अवगत करवाना चाहता हूँ कि उक्त योजना के अंतर्गत बीमा कंपनियों द्वारा किसानों के साथ क्लेम देने में उचित व्यवहार नहीं किया जाता है, चूँकि खरीफ 2021 का क्लेम नहीं आने के कारण राजस्थान सहित देश के कई राज्यों में किसान आंदोलित हैं, सिंचित और असिंचित खरीफ फसलों की बुवाई अप्रैल में शुरू हो जाती है जो जुलाई के अंत तक चलती है लेकिन राजस्थान के सन्दर्भ में बात करूँ तो राजस्व विभाग इन फसलों की गिरदावरी सितम्बर के अंत तक करते हैं और कई बार तो खेतों में जाए बिना ही गिरदावरी कर दी जाती है और सरकार को सितम्बर के अंत तक अर्धसत्य गिरदावरी रिपोर्ट मिलती है जबकि फसल बीमा का प्रीमियम गिरदावरी रिपोर्ट आने से पहले ही काट लिया जाता है जबकि यह नियम के विपरीत है ऐसे में इसका सीधा नुकसान किसानों को होता है जिसका फायदा बीमा कंपनियाँ उठाती हैं इसलिए सरकार बीमा कंपनियों को किसानों को समय पर पूरा क्लेम देने हेतु पाबंद करे।

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... (व्यवधान)

माननीय सभापति : प्लीज बैठिए।

... (व्यवधान)

माननीय सभापति: कृपया, राष्ट्रपति जी के अभिभाषण पर चर्चा होने दीजिए। यह हमारा संवैधानिक दायित्व भी है और परंपरा भी है।

... (व्यवधान)

माननीय सभापति : अभिभाषण के पश्चात् सबसे पहले धन्यवाद की चर्चा होनी चाहिए। कृपया आप अपनी सीट पर वापस जाएं।

... (व्यवधान)

माननीय सभापति : प्लीज, सदन को चलाने में सहयोग करें।

... (व्यवधान)

माननीय सभापति : सभा की कार्यवाही सोमवार, दिनांक 6 फरवरी, 2023 को प्रातः ग्यारह बजे तक के लिए स्थगित की जाती है।

**14.07 hrs.**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Monday, February 06, 2023/Magha 17, 1944 (Saka).*

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